

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:462
ANSWERED ON:24.11.2011
KEROSENE QUOTA
Agarwal Shri Jai Prakash

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the quota of Kerosene for the poor people living in the National Capital Territory of Delhi has been reduced during the year 2011;
- (b) if so, the reasons therefor;
- (c) whether the Government has received request from the Government of Delhi regarding not reducing the quota of Kerosene;
- (d) if so, the details thereof; and
- (e) the steps taken or proposed to be taken by the Union Government for ensuring status-quo in the allocation of Kerosene to the card holders living below poverty line in the capital?

Answer

MINISTER OF PETROLEUM & NATURAL GAS (SHRI S. JAIPAL REDDY)

- (a) & (b) :PDS kerosene allocation for 2011-12 to the States/UTs has been reduced on account of increase in LPG coverage (during January to December, 2010), quota lapsed due to non-lifting by States/UTs during first three quarters of 2010-11 and in view of the need to rationalize per capita allocation of PDS Kerosene during 2010-11. Accordingly, for the year 2011-12 PDS Kerosene quota to the State of Delhi was reduced.
- (c) to (e) : The State Government of Delhi has requested this Ministry for restoration of PDS Kerosene quota. However, the request of the State Government has not been agreed to, taking into consideration the factors mentioned above.